

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/121/2016  
NAME OF THE PETITIONER(S) : M. Swaminathan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Propel Valves Private Limited & 3 others  
UNDER SECTION : 397/398, 235, 237

S.No.	Name (in Capital)	Represented by	Signature
	G. SIVASANKARAN.	Counsel for R3 & R4 and Counsel to Applicant in CA No 1 of 2015.	G.S. -
	B. DESIKAN for A.K. Mylsamy Associates.	COUNSEL FOR P1, P2, P3	Desikan, B.
	M. S. Sampath Advocate	for R2	Ar

**ORDER**

Counsel for petitioner present. Counsels for R2 and R3 to R4 are present. Counsel for petitioner has not filed the counter and submitted that there is CA-1/2015 pending with a prayer for deletion of R3 & R4. In view of the submissions of the counsel for R3 & R4 and in the circumstances we are inclined to grant some more time to file counter in the CP without any prejudice to the CA filed by him. Time extended for hearing the said CA. Put up on **06.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)